

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 2nd of December, 2019

S.O. 20 .— In exercise of the powers conferred by sub-section (3) of Section 6 of the Legal Services Authority Act, 1987 (Act No. 39 of 1987), the Lieutenant Governor of Jammu and Kashmir hereby appoints Shri M. K. Sharma, District and Sessions Judge as the Member Secretary of the Jammu and Kashmir Legal Services Authority.

By order of the Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: -12-2019

No: LD(A)2019/106
Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Registrar General, Jammu and Kashmir High Court, Jammu.
3. Principal Secretary to the Hon'ble Chief Justice, Jammu and Kashmir High Court, Jammu.
4. Shri M. K. Sharma, Member Secretary, Jammu and Kashmir Legal Services Authority.
5. Secretary to Hon'ble Executive Chairman, Jammu and Kashmir Legal Services Authority.
6. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Official Gazette.
7. In-charge Website, Department of Law, Justice and PA.
8. S.O. section, Department of Law, Justice and PA (w. 7. s.c).
9. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

2.12.2019